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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 184/2001.

S.P. Trivedi, Retd. Office
Suprintendent Grade-I, Central
Railway, Bhopal, C/o. Shri S.N.
Trivedi, E-3/230/Arera Colony,
Habibganj, Bhopal (M.P.).

... Applicant

V e r s u s

1. Union of India, through its
General Manager, Central
Railway, Mumbai CST.

2. Divisional Railway Manager,
Central Railway, Bhopal.

... Respondents

Counsel :

None for either sides.

Coram :

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).

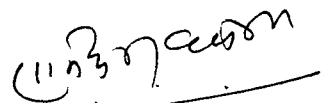
O R D E R (Oral)

(Passed on this the 1st day of January 2003)

✓

is present

None for either sides. Nobody on behalf of the applicant was present on the last date of hearing on 16/12/2002 and even earlier on 29/10/2002. It appears that the applicant is no longer interested in prosecuting this application. Therefore the same is dismissed for non-prosecution.



(R.K. UPADHYAYA)
MEMBER (A)

पृष्ठान्त सं जो/म्या.....जबलपुर, दि.....

पतिलिपि अर्जित

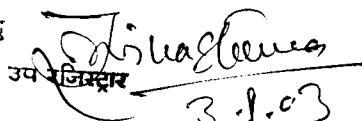
(1) सचिव, उत्तर न्यायालय नगर एजेंसी, जबलपुर

(2) आवेदक श्री/श्रीमती/का.....के काउंसल

(3) प्रत्यक्षी श्री/श्रीमती/का.....के काउंसल

(4) गणपत, कोपडा, जबलपुर न्यायालय
सूचना एवं आवाज, को काउंसलरी काउंसल

उप निदेश


3.1.03

Issued
on 6.1.03
AS